HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

Dated, Shillong, 9th July, 2024

No.HCM.II/69/2024/Estt/05: A Voluntary Blood Donation Camp will be held on the 12th July 2024 from 10:00 A.M. onwards, in the High Court premises. The camp is being organized by the Meghalaya State Legal Services Authority in collaboration with the Regional Blood Centre, Pasteur Institute, Shillong. All Officers & Staff of this Registry, are cordially invited to participate in the above Camp.

REGISTRAR GENERAL

Memo No.HCM.II/69/2024/Estt/05-A Dated, Shillong, 9th July, 2024 Copy to: -

- 1. The PPS to the Hon'ble Chief Justice, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 2. The P.S to the Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 3. The P.S to the Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- **4.** The P.S to the Hon'ble Mr. Justice B. Bhattacharjee, Addl. Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 5. The Member Secretary, Meghalaya State Legal Services Authority, in response to your Letter no. MSLSA.19/2015/Vol-III/228-A, dtd. 5th July 2024.
- 6. The Director, Meghalaya State Judicial Academy, Shillong, for information and necessary action.
- 7. The President/Secretary, High Court Bar Association, Shillong, for information and necessary action, with a request to cause wide publicity of the same among the members of the High Court Bar Association.
- 8. The President/Secretary, Shillong Bar Association, Shillong, for information and necessary action, with a request to cause wide publicity of the same among the members of the Shillong Bar Association.
- **9.** Shri. Lawanbor Byrsat, Court Officer, High Court of Meghalaya, for information & necessary action. He is directed to assist in the matter.
- **10.** All in-charge of Sections in the High Court of Meghalaya for information and necessary action of the Officers & Staff under their control.
- 11%. The System Analyst, High Court of Meghalaya, to upload the same in the official website.
- 12. Notice Board.
- 13. Office File.

7:007

REGISTRAR GENERAL

CRITERIA FOR BLOOD DONATION

- * Should not take Antibiotics within two weeks
- Should be free from Common cold or any symptoms suggesting of COVID-19
- Should have a proper sleep of 7-8 hours (Sleep before 12)
- Should have a full meal within 3hours before Blood Donation
- Should properly hydrate before Blood Donation
- NO heavy work Post donation for 24hours
- Should not take alcohol 1 days prior to Donation
- Last donation of not less than 3months.
- Should be after 1year of last dose of anti rabies Vaccination
- Should be more than 12months after delivery
- Should be more than 6months after abortion
- Should not be during period of lactation (Breastfeeding)
- Should not be on menstruation (monthly periods).
- Weight should be more than 45kg